

election expenses are scrutinised, the information cannot be given.

Shri Nambiar: May I know whether the expenditure incurred by Government includes the expenditure on the cars used by the Ministers in the elections?

Mr. Speaker: Order, order.

Shri Biswas: There is no information on the subject.

Mr. Speaker: The hon. Minister need not reply to it. It makes a suggestion that the Ministers made use of State cars for election purposes.

Shri K. G. Deshmukh: May I know whether the amount of the security forfeited from the candidates is received by this Government or the State Governments?

Shri Biswas: I believe the security was forfeited by the States in which the elections were held.

RESETTLEMENT OF EX-ARMY VETERANS

*393. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state the total amount of money which the Government of India have granted to different States for the re-settlement of ex-Army veterans since January 1, 1952?

The Minister of Defence (Shri Gopalaswami): The Government of India have given to State Governments a sum of Rs. 9,00,150 since January 1, 1952, for the settlement of 1,265 ex-servicemen in Land Colonies. This amount consists of a grant of Rs. 7,05,000 and a loan of Rs. 1,95,150. A statement is placed on the Table of the House.

STATEMENT

The amounts paid to State Governments since January 1, 1952, for implementation of Land Colonisation Schemes.

State	Grant	Loan
	Rs.	Rs.
Punjab	1,86,000	..
Manunagar (UP)	20,250	41,000
Bhopal	24,750	34,150
Coorg	1,49,000	..
Madras	1,25,000	..
Hyderabad	2,00,000	..
Pepsu	..	1,20,000
	7,05,000	1,95,150
Total Grant and Loan	7,05,000+	1,95,150 = Rs. 9,00,150.

Dr. Ram Subhag Singh: May I know to which States these grants have been given by the Government of India?

Shri Gopalaswami: The names of the States are given in the statement, but for the information of the hon. Member I may mention that the States are Punjab, U.P., Bhopal, Coorg, Madras, Hyderabad and PEPUSU.

Dr. Ram Subhag Singh: May I know whether there are any ex-Army veterans still left who require resettlement benefit?

Shri Gopalaswami: Of course, there are.

Dr. Ram Subhag Singh: What is their approximate number?

Shri Gopalaswami: I am afraid I should require notice of that question.

Pandit C. N. Malviya: May I know whether any grant has been made for the resettlement of ex-servicemen in Bhopal? If not, why? What steps are being taken to resettle them?

Shri Gopalaswami: Bhopal has been given both grants and loans. The grant is Rs. 24,750 and the loan is Rs. 34,150.

Kumari Annie Mascarene: May I know what amount is set apart for Travancore-Cochin State?

Mr. Speaker: I think we need not go into separate States.

Shri Gopalaswami: None has been given during the last few months.

Shri P. T. Chacko: May I know whether any compensation or relief was given to the personnel discharged from the State Forces at the time of integration of the Indian Forces?

Shri Gopalaswami: I do not know if I can give the figures, but I do not think that there is any discrimination against men discharged from the State Forces.

Shri V. P. Nayar: Why is it that no amount has been set apart for Travancore-Cochin?

Mr. Speaker: Order, order. He can table a separate question.

Shri Gurupadaswamy: May I know whether Government have received any complaints that the grants are inadequate and if so, from which quarter have the complaints been received?

Shri Gopalaswami: I do not think we have received any complaints. I should say from the figures I have got.

here that the grants are fairly adequate.

Shri Hukam Singh: Have the State Governments been advised to reserve any fixed percentage of land for these ex-servicemen or is it left to them to decide what area to give?

Shri Gopaldaswami: We have two sets of colonies—one relating to blocks of lands measuring more than 1,000 acres and another relating to blocks which are less than 1,000 acres. Wherever these blocks are available, and they are required for these ex-servicemen, we ask the State Governments to reserve them.

Shri V. G. Deshpande: May I know if the Shiledars in Gwalior State have been disbanded without any compensation?

Mr. Speaker: That does not arise out of this.

APPOINTMENT OF EXPERT ON AFFORESTATION

*394. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Mr. G. Wilson, Director of the Colombo Plan, has impressed upon the Government the necessity to secure the services of an expert for advising them on afforestation problems in the catchment areas of the various dams of the Damodar Valley Corporation; and

(b) if so, when this suggestion is going to be acted upon?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). Mr. Wilson discussed this matter in an informal way, among other matters, with various authorities in this country. No specific request for securing the services of any expert in the field has however been received by the Government of India either from the Damodar Valley Corporation or the Governments of the States who are principally concerned.

Dr. Ram Subhag Singh: May I know whether the D.V.C. has appointed any expert for this purpose?

Shri C. D. Deshmukh: It is understood that the D.V.C. do not at the present moment intend to appoint an expert for the purpose.

BASIC AND SOCIAL EDUCATION

*395. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether the scheme for Basic and Social Education as adumbrated by

the Government of India is being uniformly followed by State Governments;

(b) whether the persons trained in the Wardha Scheme are being taken in by both the Central and the State Governments; and

(c) what are the findings and recommendations of the Planning Commissions as regards the development of Basic and Social Education?

The Minister of Communications (Shri Jagjivan Ram): (a) The different States have accepted the scheme generally but introduced such modifications as are necessary to their local condition.

(b) Yes, teachers trained in Basic Education are being employed in Government schools.

(c) The final Report of the Planning Commission is not yet ready but the Commission in its Draft Report has generally approved of the educational schemes formulated by the Government of India.

श्री एस० सी० सामान्त : क्या मैं माननीय मंत्री महोदय से जान सकता हूँ कि सेकेन्डरी एजुकेशन में बेसिक एजुकेशन के मुताबिक कोई तब्दीली हुई ?

[**Shri S. C. Samanta:** May I enquire of the hon. Minister whether any changes have been introduced in secondary education in consistence with basic education?]

श्री जगजीवन राम : कहीं कहीं पर हुई है ।

[**Shri Jagjivan Ram:** Here and there changes have been effected.]

श्री एस० सी० सामान्त : दिल्ली में कब बेसिक एजुकेशन शुरू हुई और कितने शिक्षकों ने शिक्षा पाई ?

[**Shri S. C. Samanta:** When was basic education introduced in Delhi and how many teachers have received training therein?]

श्री जगजीवन राम : इस प्रश्न का उत्तर तो यहाँ पर कई दफ़ा दिया जा चुका है । अगर भविष्य में भी आप चाहें तो आप की सूचना आने पर यह बता दिया जायगा ।

[**Shri Jagjivan Ram:** This question has been replied to in the House more